

FORM B
PUBLIC ANNOUNCEMENT*
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/s Gokul Ceramic Private Limited

Sr. No.	PARTICULARS	DETAILS
1	Name of corporate debtor	Gokul Ceramic Private Limited
2	Date of incorporation of corporate debtor	24 th November, 2003
3	Authority under which corporate debtor is incorporated	Registrar of Companies, Ahmedabad
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U26914GJ2003PTC043228
5	Address of the registered office and principal office (if any) of corporate debtor	8-A National Highway Village: Dhuva, Wankaner, Rajkot, Gujarat-363622, India
6	Date of closure of Insolvency Resolution Process	06 th June, 2022
7	Liquidation commencement date of corporate debtor	07 th June, 2022 (Order pronounced on 07/06/2022 and received by Liquidator on 08/06/2022)
8	Name and registration number of the insolvency professional acting as Liquidator	Mr. Keyur Jagdishbhai Shah Regn. No.: IBBI/IPA-002/IP-00244/2017-18/10729
9	Address and e-mail of the liquidator, as registered with the Board	Address: 1007, Sun Avenue One, Near Shreyas Foundation, Manekbaug Society, Ambawadi, Ahmedabad, Gujarat - 380015 Email id: cs.keyurshah@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Address as mentioned in point No 9. Email id: cs.keyurshah@gmail.com , cirp.gokul@gmail.com
11	Last date for submission of claims	07 th July, 2022

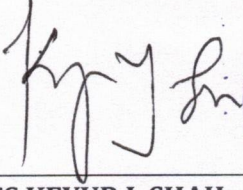
Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of M/s Gokul Ceramic Private Limited on 07th June, 2022. (Order pronounced on 07/06/2022 and received by liquidator on 08/06/2022).

The stakeholders of M/s Gokul Ceramic Private Limited are hereby called upon to submit their claims with proof on or before 07th July, 2022 to the liquidator at the address mentioned against item No.10.



The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



CS KEYUR J. SHAH

Liquidator of Gokul Ceramic Private Limited

Regn. No.: IBBI/IPA-002/IP-00244/2017-18/10729

Date: 09th June, 2022

Place: Ahmedabad